

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4217  
ANSWERED ON:21.04.2010  
JOBS FOR DISABLED PERSONS  
Naranbhai Shri Kachhadia

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has recently taken any decision for creating jobs for disabled persons to improve their condition both in Government, Private and PSU sectors;
- (b) if so, the details thereof and the number of disabled persons likely to be benefited;
- (c) whether the Government has issued any directions to private sector also to create jobs for disabled persons;
- (d) if so, the response the Government has received from private sector;
- (e) whether any special drive of recruitment cell has been launched or proposed to be launched at the district level in co-ordination with the State Government; and
- (f) if so, the details thereof?

**Answer**

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs .(SHRI PRITHVIRAJ CHAVAN)

- (a) : Reservation for persons with disabilities is provided in services under the Government. The Government has also launched a scheme of incentives for the private sector for employment of physically challenged persons. Under this scheme, employers' contribution towards Employees Provident Fund and Employees State Insurance in respect of such employees, employed on or after 1.4.2008, and getting a monthly salary of upto Rs.25,000/- is paid by the Government for three years. However, there is no proposal to create any posts for persons with disabilities
- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.
- (e) No, Sir.
- (f) Does not arise.